1322

SHRI MULKA GOVINDA REDDY: May I know whether any firm date has been fixed for the second meeting of the Home Ministers of Pakistan and India in order to explore the possibilities of putting an end to the inflow of refugees into each other's territory?

Written Answers

SHRI LAL BAHADUR: The exact date has not been fixed, but some time after the 15th of October it has been suggested that if possible the Home Ministers might meet, but nothing finally has yet been decided.

Mr. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

DEVELOPMENT OF NUCLEAR RESEARCH LABORATORIES IN ANDHRA PRADESH

- *184. SHRI Y. A. REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether Government of Andhra Pradesh proposed any nuclear search laboratories development scheme under the Andhra University;
- (b) whether that scheme has been approved by the Government of India; and
- (c) if so, what is the amount grant-in-aid sanctioned by the Government of India for the scheme?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRI LAL BAHADUR): (a) Yes. The proposals included a request for a recurring grant of Rs. 5.28 lakhs and a non-recurring grant of Rs. 29.87 lakhs, in addition to considerable expenditure on the installation of a research reector.

(b) and (c) An Expert Committee was appointed to examine these proposals, and their recommendations have been carefully considered Government. The State Government have been informed that, in addition

to the considerable grants-in-aid already made available to the Andhra University for research in nuclear physics, a further sum of Rs. 1 25 lakhs can be sanctioned for setting up a radioisotope medical unit for the diagnosis and treatment of thyroid orders. The constitution of a joint committee for programming the work and administering the grant was suggested and the reactions of the State Government and the Andhra University are awaited.

संसद सदस्यों के प्रतिनिधि मंडल की ताइवान बात्रा के बारे में चीन का विरोध-पत्र

*१८७. श्री ए० बी० वाजपेयी : क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि संसद सदस्यों का जो एक गैर-सरकारी प्रतिनिधि मंडल ताइवान गया था उसकी यात्रा के बारे में सरकार को चीन की सरकार से एक विरोध-पत्र प्राप्त हुआ है: और
- (ख) यदि हां, तो क्या उस विरोध-पत्न की एक प्रति सभा-पटल पर रखी जायेगी?

†[CHINESE PROTEST ON M.P.S' DELEGA-TION'S VISIT TO TAIWAN

- *187. SHRI A. B. VAJPAYEE: the Minister of External Affairs be pleased to state:
- (a) whether it is a fact that Government have received a protest note from the Government of China in connection with the visit to Taiwan by an unofficial delegation of the Members of Parliament; and
- (b) if so, whether a copy of the protest note will be laid on the Table of the House?]

बैदेशिक कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह): (क) जी हां।

(ख) संसद सदस्यों ग्रीर ग्रन्य लोगों के एक ग़ैर-सरकारी प्रतिनिधि-मंडल द्वारा

+[] English translation.